HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 37 /APPTT.

RANCHI DATED THE 16TH JULY, 2024

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Deputy Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

SI. No.	Name & Designation of the Officers	Work/ Duties/ Name of Section allocated	Remarks
01	02	00	
1.	Sri Raman Bihari Swaroopa,	1. Judge's Library	04 In addition to
2.	Deputy Registrar (Non-Judicial) Sri Mukund Kumar Vorma	2. L.P.A. & C.R. Section	present assignment
	Sri Mukund Kumar Verma, Deputy Registrar (Non-Judicial)	1. Writ (Pending & Disposal) & Writ Issue Section	In addition to
	Deputy Registral (Non-Judicial)	2. Court Office	present assignment
3.	Sri Santosh Kumar Agrawal, Deputy Registrar (Non-Judicial)	Accounts (Establishment) Department including Telephones, Staff Cars & Electricity	In addition to present assignment
		2. Accounts(General) Department	
4.	Sri Mithilesh Kumar Choudhary,	1. Admn. Appointment Section	In addition to
	Deputy Registrar (Non-Judicial)	2. M.A. & Tax Section	In addition to present assignment

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court, Sd/- Mohammad Shakir Registrar General

MEMO NO. 3549 /APPTT.

RANCHI DATED THE 16TH JULY, 2024

Registrar General